

CENTRAL ADMINISTRATIVE TRIBUNAL  
CALCUTTA BENCH

No. M.A.232 of 1996  
O.A.920 of 1996

Date of Order : 18.10.1996

Present : Hon'ble Mr. Justice A.K.Chatterjee, Vice-Chairman.  
Hon'ble Mr. M.S.Mukherjee, Administrative Member.

MAHENDRA THEENG

vs.

UNION OF INDIA & ORS.

For the applicant : None

For the respondents: Mr.Sanjiv Misra, counsel. For Res.No.2  
Ms.A.Mukherjee, counsel.

ORDER

None appears for the applicant. Mr.Sanjiv Misra, 1d. counsel, leading Ms.A.Mukherjee, appears on behalf of respondent no.2. None is present for the U.O.I. However, a communication has been received from the applicant himself stating that his grievances have been redressed and he is not interested in proceeding further with the case.

2. In the circumstances, O.A.920 of 1996 and M.A.232 of 1996 are disposed of as not pressed.

*Mukherjee*  
(M.S.Mukherjee)  
Administrative Member

*Chatterjee*  
(A.K.Chatterjee)  
Vice-Chairman